

Erection of Vivekanand Rock Memorial at Kanyakumari

2330. SHRI GHAN SHYAM SINGH: SHRI RISHAMBHAR NATH PANDE;

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that some years back a charitable society was formed and registered for erecting Vivekanand Rock Memorial at Kanya-kumari;

(b) whether it is also a fact that huge contributions were made by the State Governments as well as by the philanthropic citizens of India throughout the country to the Society;

(c) whether the Society has submitted any audited accounts to the Registrar of Societies; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHIELA KAUL): (a) Yes. Sir.

(b) to (d). The information is being collected and will be placed on the table of the Sabha.

Frescoes at Ajanta

2331. DR. LOKESH CHANDRA : DR. (SHRIMATI) NAJMA HEPTULLA: SHRIMATI SAROJ KHAP-ARDE:

Will the Minister of EDUCATION be pleased to state:

(a) what are the details of the state of preservation of the frescoes at Ajanta after the removal of varnish coated by the French expert in 1921;

(b) whether international cooperation has been sought for their conservation; and

(c) if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) The frescoes are in a good state of preservation after the removal of the varnish applied in 1921. The removal has revealed the original colours without any loss of pigments.

(b) and (c) Yes, Sir. Advice was sought from UNESCO experts who visited Ajanta and expressed their satisfaction on the preservation work that are being carried out by the Archaeological Survey.

Issue of Liveries to class IV employees of Government aided schools in Delhi

2332. SHRI GHAN SHYAM SINGH: SHRIMATI USHA MAL-HOTRA:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that there have been great irregularities in issuing liveries to the Class IV employees of Government aided schools in Delhi;

(b) the details of rules of Directorate of Education, Delhi in this regard;

(c) what are the criteria adopted for allocating funds to these schools for issue of liveries;

(d) whether equal amount of funds are allocated to each of these schools for this purpose if not, what are the reasons therefor; and

(e) what steps Government propose to take to remove discrimination in allocating funds to the aided schools in Delhi for the purpose?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-

FARE (SHRI P. K. TriUJNGON) : (a) According to information furnished by the Delhi Administration, no such complaint has come to their notice. Liveries are issued by the Management concerned to their Class IV employees.

(b) Delhi Administration have issued instructions to all the aided schools to follow the procedure laid down by the Department of Personnel L A. R. in 'Hand book of Uniform of Class III and Class IV, employees'.

(c) and (d) The amount spent by management is re-imbursed as Per rules of grant-in-aid. The question of allocating a specified amount does not arise.

(e) In view of reply to (c) & (d) above, the question does not arise.

2333. [*Transferred to the 5th August, 1982*]

Ratio of Students/Teachers in N.D. M.C. Schools

2334. SHRI F. M. KHAN: Will the Minister of EDUCATION be pleased to state:

(a) what is the prescribed ratio of students/teachers in N. D. M. C. schools;

(b) what was the strength of students of class VI to XIIth in N.D.M.C. schools during the last year and what is the present strength of students as on 1st July, 1982;

(c) the number of posts of T. G. T. and P. G. T. teachers proposed to be increased during the current academic year; and

(d) by when these are likely to be filled up?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) According to information furnished by the N. D. M. C., between 35 to .46 students in one class and for 4hi, the ratio of teachers already fixed is 1.5 teachers for each class.

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(c) This will be known only after Post-fixation is completed in September. 1982.

(d) All such newly created posts are generally filled up in the month of September each year after completing all formalities.

Setting up of Joint Comimision for India-Saudi Arabia Cooperation

2335. SHRI MURLIDHAR CHANDRAKANT RHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether during the Prime Minister's visit to Saudi Arabia in April this year a decision was take»-to set up a joint commission to give an impetus to the cooperation between India and Saudi Arabia;

(b) what steps have since been taken in that direction and whether the commission has since held any-meeting; and

(c) if so, what is the outcome of the meeting?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARA-SIMHA RAO): (a) to (c) An agree-: ment setting up a Joint Commission-for Economic and Technical Cooperation between India and Saudi Arabia was signed during the visit to India of the Saudi Foreign Minister in April 1981. Thi, agreement has since been ratified by India and is expected to be ratified by Saudi Arabia soon. During the visit of Prime Minister to Saudi Arabia in April 1982, it was agreed that the first session of the Joint Commission would be held in India in October, 1982.

Russian Nationals in India

2336. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EXTERNAL AFFAIRS be pleased to' state the total number of Russian*